

## **Insolvency and Bankruptcy Board of India**

No. IBBI/PR/2022/17

28<sup>th</sup> April, 2022

### **Press Release**

#### **First International Research Conference on Insolvency and Bankruptcy being organized by Insolvency and Bankruptcy Board of India in association with IIM Ahmedabad on 30<sup>th</sup> April- 1<sup>st</sup> May 2022.**

The Insolvency and Bankruptcy Board of India (IBBI) in collaboration with the Indian Institute of management, Ahmedabad (IIMA) is organising the first International Research Conference on Insolvency and Bankruptcy. The conference is supported by the Misra Centre for Financial Markets and Economy, IIMA and co-sponsored by the National Stock Exchange, State Bank of India, Bombay Stock Exchange, and National Institute for Securities Markets. The two-day research conference is being held on 30<sup>th</sup> April, 2022 (Saturday) and 1<sup>st</sup> May, 2022 (Sunday) at the IIMA campus at Vastrapur, Ahmedabad, Gujarat.

2. The conference will be inaugurated by the Hon'ble Minister of State for Corporate Affairs Shri Rao Inderjit Singh with a Keynote Addresses will be delivered by Shri Rajesh Verma, Secretary to the Government of India, Ministry of Corporate Affairs, Mr. Ravi Mital, Chairperson, IBBI and Shri M. Rajeshwar Rao, Dy. Governor, Reserve Bank of India.
3. The two-day event is slated to attract finest minds of India in banking, industry, law and academia from India and abroad discussing on a wide range of issues in the insolvency and bankruptcy space. During the conference, knowledge products in the insolvency domain will be presented by over 40 scholars of economics, law, finance, banking and management. International experience in insolvency will also be discussed through the work from international scholars from countries like UK, US, Mauritius, and Argentina.
4. The conference will offer an unique opportunity to listen to India's thought leaders and policy makers in the three panel discussions planned in parallel with the research presentations. The panel discussion on 'Banking and Industry - Perspective on IBC', will be chaired by Shri M. B. Gosavi, Member (J), NCLT, Ahmedabad, discussion on 'Reforms in Insolvency Regime' will be chaired by Dr. Deepti Mukesh, Member(J), NCLT, Ahmedabad, and the discussion on 'Insolvency and Bankruptcy Resolutions' will be chaired by Dr. T. K. Vishwanathan, Former Secretary-General, Lok Sabha. These panels bring together the leading luminaries from Government, Industry, Legal practitioners and Academicians to assess and understand the present and also to help set course for the future for the insolvency regime in India.

5. The conference includes a workshop on data driven insolvency research aiming to provide participants on the areas of research, extensive exposure to data currently available for such research and future developments.
6. Registration for participation is free for all practitioners, scholars, students and learners interested in the insolvency and bankruptcy domain.
7. We encourage one and all to come and benefit from the knowledge sharing exercise. Details may be seen at the IBBI website [www.ibbi.gov.in](http://www.ibbi.gov.in) and <https://conference.iima.ac.in/ibc2022>.

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